Annexure – 3 Name of the corporate debtor: Arcuttipore Tea Co Ltd; Date of commencement of CIRP: 15th December, 2024; List of creditors as on: 3rd February, 2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.	Name of creditor	Identification No.	Details of	claim received			Details of claim ad	lmitted			Amount of	Amount of	Amount of	Amount of
No.				1			1	r	1	1		any mutual	claim not	claim under
			Date of	Amount	Amount of	Nature of	Amount covered by	Amount		% of voting	claim	dues,	admitted	verification
			receipt	claimed	claim	claim	security interest	covered by	related	share in		that may		
					admitted			guarantee	party?	CoC		be set-off		I
	Eastern Housing													
	Udyog Finance													
1	Limited	U65999WB1992PLC056095	28-12-2023	5,79,73,122	5,79,73,122	Secured	-	Nil	No	34.72	Nil	Nil	0	Nil
2	Abhishek Bose	AJLPB4047N	03-09-2024	2,31,05,000	2,31,05,000	Secured	51.57 lacs equity Share, 2 Security Cheques, Mortgage Arcuttipore Tea estate In schedule-I Loan agreemnt dated 21.01.2017	Nil	No	13.84	Nil	Nil	0	Nil
3		AJLPB4047N AAAJT2422P		4,45,51,073 32,50,992		Secured Secured	51.57 lacs equity Share, 2 Security Cheques, Mortgage Arcuttipore Tea estate In schedule-I Loan agreemnt dated 21.01.2017	Nil Nil	No No	26.68	Nil Nil	Nil Nil	0 9,01,437	Nil Nil
4	Tea Doard	Total	14-08-2024	12,88,80,187	12,79,78,750			0	0 NO	76.65				0

Rei	marks, if	any
	NA	
	1121	
	NA	
	11/1	
	NA	
	NA	